


Allahabad Bench

CA No. 220/2019 in
CP No. (IB)322/ALD/2018ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.02.2020

NAME OF THE COMPANY: Mrs. Anita Nirula & Anr V/s M/s Piyush Shelters India Pvt Ltd

SECTION OF I & B CODE: 45 & 66 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Ram Kumar Mishra	PCMA	R.P.	
2.				

CA NO.220/2019 IN CP NO.(IB)322/ALD/2018

Dr. Ram Kumar Mishra, PCMA for RP is present and states that pursuant to the earlier order of this Court dated 26.11.2019, notices have been duly served upon the respondent by email, which has not bounced back. Therefore, it is argued that the notice is sufficient. However, none present on behalf of respondent today.

Ld. PCMA for the RP further states that in another matter (CA No.387/2019), respondents are being represented by Ld. Counsel Sh. Sanchit Garg.

Accordingly, put up on 5th March, 2020, by which time, respondent may put in appearance, failing which, an appropriate shall be passed.

Dated: 13.02.2020
**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**Typed by :
Kavya Prakash Srivastava
(Stenographer)